

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2872
ANSWERED ON:12.12.2005
RELIEF PACKAGE FOR FAMILIES OF FARMERS
Ahir Shri Hansraj Gangaram

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Swaminathan Committee has recommended relief package to the families/dependents of farmers who have committed suicide on the line of relief given to families of fishermen killed in Tsunami;
- (b) if so, the reaction of the Government thereto; and
- (c) the steps taken/proposed to be taken by the Government for the rehabilitation of families/dependents of farmers who have committed suicide?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH)

- (a): The National Commission on Farmers headed by Dr. M.S. Swaminathan has so far submitted two Interim Reports to the Government. Both the Reports do not contain any recommendations relating to assistance to the affected families of the farmers referred in part (a) of the Question.
- (b): Does not arise.
- (c): In order to provide relief to the affected families of the deceased farmers, the Government of Andhra Pradesh, Karnataka and Maharashtra have been granting ex-gratia amount of Rs.1 lakh. The Government of Kerala has extended financial assistance of Rs.50,000 to each of the affected families. In addition to ex-gratia, the Government of Andhra Pradesh is also granting an amount of Rs.50,000 towards debt liquidation of of the deceased farmer. Other welfare measures for relief and rehabilitation have been taken by State Governments.